

**Increase in the Price of
Commercial Vehicles**

343. SHRIMATI PRATIBHA
SINGH:

SHRIMATI MARGARET
ALVA:

SHRIMATI LEELA DAMO-
DARA MENON:

SHRIMATI RATHNABAI
SREENIVASA RAO:

SHRI M. S. ABDUL KHADER:

Will the Minister of HEAVY INDU-
STRY be pleased to state:

(a) whether Government have permitted
a price increase for different manufactures
of commercial vehicles;

(b) if so, what are the reasons therefor;
and

(c) whether Government propose to
undertake any cost examination of the
industry?

THE DEPUTY MINISTER IN THE
MINISTRY OF HEAVY INDUSTRY
(SHRI DALBIR SINGH): (a) and (b)
The manufacturers of Commercial Vehi-
cles have been allowed to increase the
price of their vehicles of 3 tonnes and
above capacity with effect from 15th May,
1974. The increase has been allowed in
due consideration of all round rise in cost
of production.

(c) The price increases allowed recent-
ly were agreed to after detailed cost exa-
mination by the Bureau of Industrial
Costs and Prices.

**Grievances of London based staff
of Indian High Commission**

344. SHRI O. P. TYAGI: Will the
Minister of EXTERNAL AFFAIRS be
pleased to state:

(a) whether it is a fact that London-
based Staff of the Indian High Commis-
sion had brought to the notice of the
Foreign Secretary, their grievances con-
cerning their service conditions and with
regard to the large scale retrenchment
which took place last year; and

(b) if so, what steps are being taken by
Government in the matter?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH): (a)
Yes, Sir.

(b) Subsequent to the meeting with the
Foreign Secretary, a Special Inspection
Team headed by the Additional Secretary
in the Ministry was sent to London. The
team held protracted discussions and rea-
ched decisions covering the outstanding
issues affecting the local staff in London.
It has been decided to wind up the special
cadres, which for historical reasons exist-
ed in the London office. As from 1975,
the High Commission would be brought
on to the same basis as other Indian Mis-
sions abroad. The end of the multiplicity
of cadres is expected to lead to simpler
and more efficient administration and also
result in economy in expenditure both on
current account and on the pension esta-
blishment. These decisions were reached
in consultation with and accepted by the
representatives of the local staff employed
in the London High Commission.

Coal Mining Authority

345. SHRI O. P. TYAGI: Will the
Minister of STEEL AND MINES be
pleased to state:

(a) whether it is a fact that Coal Min-
ing Authority has set up its office in a
5 star hotel in Lucknow; and

(b) if so, what is the rent being paid
per month for the above accommodation?

THE DEPUTY MINISTER IN THE
MINISTRY OF STEEL AND MINES
(SHRI SUBODH HANSDA): (a) and
(b) No, Sir. The Regional Office of the
Coal Mines Authority set up in Lucknow
is located in Avadh Bazar which is an
annexe of the Clarke Avadh Hotel meant
for commercial offices, shops, etc. The
rent that is being paid is Rs. 2,469 per
month for an area measuring 1336 square
feet which works out to Rs. 1.86 per
square foot.

Hospital for Gold Mine Workers

346. SHRI H. S. NARASIAH: Will
the Minister of STEEL AND MINES be
pleased to state:

(a) whether Government propose to
contribute towards the charges of dispen-
sation of medical facilities incurred on the